

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – (TECHMICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) No.SR No.3915/230/HDB/2017
NAME OF THE COMPANY	VITP Ptivate Limited
NAME OF THE TRANSFEROR	VITP Private Limited
NAME OF THE TRANSFEREE	
UNDER SECTION	230

Counsel for Petitioner(s):

	Name of the Counsel(s) H. Rejesh Kuman Advacate		Designation	E-mail & Telephone No.	Signature
			Advicate	bes Irajesh. helw @jsalow 9000292970	S iom
		,		,	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
*			
			ı
,	9		

<u>ORDER</u>

Heard, Shri H.Rajesh Kumar, Ld. Counsel for the Petitioner.

At the request of Counsel, case is posted to 01.12.2017.

Member (T)

Member (J)

рс